NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Chandramouli Prabhakar

2) E. SELVARAJ

Coursel for Respondents

Shri E Selvaraj, counsel for petitioner present. Shri Chandramouli Prabhakar, counsel for respondents present. Counsel for respondents has filed CA 84/2017, copy of which is served on the other side. Counsel for petitioner is directed to file rejoinder in the CA and provide copy of the same to the other side in advance. Counsel for the respondents is also directed to file sur rejoinder, if any, before the next date of hearing. Put up on 15.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc